

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/2813 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Imtiaz Ali,  
District and Sessions Judge,  
Goalpara.

Dated Guwahati, the 05<sup>th</sup> July, 2021.

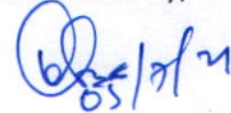
Sub:- **Station leave permission.**

Ref:- Your letter No. DJG /3556 Dated at Goalpara the 30<sup>th</sup> June, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from 03.07.2021, after office hours, till the morning of 05.07.2021, has been granted. Further, the Additional District & Sessions Judge, Goalpara will remain in charge of your Court and office in your absence.

Yours faithfully,



**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/2814 /A, dated 05/7/2021 Pdg

Copy to:

1. The Project Manager, Gauhati High Court.

Sdt-  
**JT.REGISTRAR (VIGILANCE)**